

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/71/2016
NAME OF THE PETITIONER(S) : Gopichand Idandas & 2 others
NAME OF THE RESPONDENT(S) : M/s Heeral Constructions Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	THIRYAYATHI KANNAN	Counsel for The Petitioner	
2.	R. Prithviraj Pandian (for) R. Venkataravandan	Counsel for R ₂	

ORDER

Counsel for both the parties present. Counsel for the Petitioners submitted final arguments. Counsel for the Respondents has given reply. Counsel for both the parties submitted that permission be granted for filing Written Submissions. The same is allowed and parties are directed to file their respective Written Submissions within one week. Matter is reserved for orders.


(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH.MOHD.SHARIEF TARIQ)
MEMBER (JUDICIAL)